GOVERNMENT OF INDIA
OFFICE OF THE DIRECTOR GENERAL OF CIVIL AVIATION
OPPOSITE SAFDARJUNG AIRPORT, NEW DELHI-110003

CIRCULAR

Subject: Management of Crew due to COVID-19 outbreak

In view of pandemic COVID-19 as declared by WHO as PHEIC (Public Health Emergency of International Concern), Ministry of Health & Family Welfare has issued following steps to be taken by crew members for international flights landing at Indian airports:

a) The crew has to fill the Self-Declaration Forms, similar to passengers.

b) The crew needs to present the Self-Declaration Forms to the Health Authorities and clear the Health Screening at the respective Airports.

c) If a crew arrives in India, with symptoms, the crew has to declare the same to the Airport Health officials (APHO) and follow the isolation protocols as directed by the APHO.

d) During the stay in India, if the crew develops any signs/symptoms of COVID-19, they should immediately inform APHO for isolation and testing. The airlines should take the responsibility of monitoring the health of the crew members during their stay at India.

e) If a laboratory positive case of COVID 19 is found in a flight, the entire crew has to be de-rostered for minimum 14 days. The crew need to follow home-isolation during the time at their own country.

2. Please acknowledge the receipt and ensure strict compliance.

(Sunil Kumar)
Deputy Director General

To
1. All Scheduled Airlines operating flights to/from India;
2. The Chairman, Airport Authority of India;
3. All International Airport Operators in India;
4. The Commissioner, Bureau of Immigration.